



TAMIL NADU GOVERNMENT GAZETTE

EXTRAORDINARY

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Part II—Section 2

**Notifications or Orders of interest to a section of the public
issued by Secretariat Departments.**

NOTIFICATIONS BY GOVERNMENT

FINANCE DEPARTMENT (Salaries)

NOTIFICATION REGARDING THE ENGAGEMENT OF PALLAVAN TRANSPORT CONSULTANCY SERVICES LIMITED FOR THE PREPARATION OF FEASIBILITY STUDY ON MONO RAIL PROJECT IN CHENNAI UNDER THE TAMIL NADU TRANSPARENCY IN TENDERS ACT.

[G.O. Ms. No. 216, Finance (Salaries), 12th August 2011, Aadi 27, Thiruvalluvar Aandu-2042.]

No. II(2)/FIN/368(b)/2011.

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the engagement of Pallavan Transport Consultancy Services Limited for the preparation of Feasibility Study on Mono Rail Project in Chennai.

K. SHANMUGAM,
Principal Secretary to Government.